#### GOVERNMENT OF INDIA MINISTRY OF HEALTH AND FAMILY WELFARE DEPARTMENT OF HEALTH AND FAMILY WELFARE

## LOK SABHA UNSTARRED QUESTION NO. 2260 TO BE ANSWERED ON 29<sup>TH</sup> JULY, 2016

# **IVF CLINICS**

## 2260. COL. SONARAM CHOUDHARY:

## Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

(a) the details of Invitro Fertilisation (IVF) clinics being run in the country;

(b) whether Government formulates any guidelines for the functioning of these clinics, if so, the details thereof;

(c) whether Government has taken note of cases of childless couples being duped by IVF clinics through misleading advertisements;

(d) if so, the details of such cases reported alongwith the action taken against the erring doctors and IVF clinics; and

(e) the other steps taken by the Government to protect the public from such misinformation promoted by the illegal IVF clinics?

## ANSWER THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY WELFARE (SMT. ANUPRIYA PATEL)

(a): As informed by the Indian Council of Medical Research (ICMR), 1474 Assisted Reproductive Technology (ART) clinics have approached the National Registry of ART clinics and Banks. Out of these, 385 ART clinics are being enrolled as per the provisions of National ART Guidelines.

(b): Presently, National Guidelines for Accreditation, Supervision & Regulation of ART clinics in India, 2005, circulated by Ministry of Health and Family Welfare to regulate ART/IVF clinics, are in force.

(c) to (e): No specific case of IVF clinics duping childless couples through misleading advertisements has been reported. Detailed guidelines for regulation and supervision of Assisted Reproductive Technology (ART) / IVF clinics and instructions for commissioning of surrogacy in the country have been circulated to all State and Union Territory (UT) governments, based on which they are to monitor the functioning of such clinics in their respective States/UTs, and to take action against erring doctors and clinics, wherever required.